

**NATIONAL COMPANY LAW TRIBUNAL
CHANDIGARH BENCH, CHANDIGARH**

**COCN NO. 03/Chd/Hry/2017
IN
CP No.121(ND)/2016
RT CP No. 180/Chd/Hry/2017**

Mr. Chirag Mahendra Vora.

...Petitioner-Depositor.

Vs.

SRS Limited, Faridabad.

...Respondent- Contemnor

Present: Mr. Jaspal S. Pannu, Advocate for Petitioner-Depositor
Mr. Anand Chhibbar, Senior Advocate with
Mr. Rakesh Kumar and Mr. Vaibhav Sahni, Advocates
for Respondent-Contemnor

To be listed on 21.09.2017 along with CP No. 121/ND/2016 /

RT CP No. 180/Chd/Hry/2017.

Sd/-

(Justice R.P. Nagrath)
Member(Judicial)

September, 05, 2017

subbu

